

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
07-02-2024 AT 10:30 AM**

CP(IB) No. 93/7/HDB/2023
u/s. 7 of IBC, 2016

IN THE MATTER OF:

Mr. Venkata Vara Prasad Kanumilli and another

...Financial Creditor

VS

M/s. Nagasuri Chit Funds Private Limited

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Ms.Nishitha for Corporate Debtor present through Video Conference. Learned Counsel Mr. Amarender Reddy, for Financial Creditor present physically. Learned counsel for Financial Creditor filed two rulings with a memo. Heard, learned counsel for Financial Creditor and to hear Corporate Debtor, matter adjourned to 16.02.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER